GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 511 ANSWERED ON 04TH FEBRUARY, 2021

DRAINAGE SYSTEM ALONG NATIONAL HIGHWAYS

511. SHRI SHRINIWAS PATIL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether some portion of the planned estimate for roads upgraded from State Highways and reassigned to National Highways Authority of India (NHAI) is earmarked for ensuring proper drainage of water to avoid water logging in the fields adjoining the newly widened constructed roads to avoid damage to the crops in the adjoining agricultural lands;
- (b) if so, the details thereof along with the percentage of the planned estimate allocated for the purpose;
- (c) whether the affected farmers are eligible for any compensation from NHAI for resultant crop damage due to blockage of the pre-existing natural drainage or inadequate drainage provided by NHAI; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Adequate provisions are made in the estimates being prepared for upgradation of roads to take care of drainage aspects under the scope of relevant items and made part of scope of the contracts for all newly constructed/widened roads taken-up by NHAI duly following Indian

Road Congress (IRC) Standards & Guidelines and specifications of Ministry of Road Transport and Highways.

- (b) Construction of roadside lined/unlined drains, Cross Drainage structures viz., Culverts, Minor & Major bridges across natural streams/drainage etc., are carried out as per scope of contract by the contractors/concessionaires as per standard specifications and IRC codes. No fixed percentage of planned estimate can be explicitly allocated for this purpose as it varies from project to project depending on the site requirements.
- (c) & (d) Does not arise.
